

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.09.2022

Appeal No. 723 of 2021

Prakash Kumar Jajodia ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Bajrang Manot, Advocate for the Appellants.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan,
Ms. Binjal Samani and Mr Niket Dalal, Advocates i/b
Vidhii Partners, Advocates for the Respondent.

WITH
Misc. Application No. 294 of 2022
And
Misc. Application No. 514 of 2022
And
Appeal No. 181 of 2022

Jaisukh Dealers Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Bajrang Manot, Advocate for the Appellants.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan,
Ms. Binjal Samani and Mr Niket Dalal, Advocates i/b
Vidhii Partners, Advocates for the Respondent.

WITH
Misc. Application No. 413 of 2022
And
Misc. Application No. 414 of 2022
And
Misc. Application No. 415 of 2022
And
Appeal No. 252 of 2022

Tanumay Laha ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Bajrang Manot, Advocate for the Appellants.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan,
Ms. Binjal Samani and Mr Niket Dalal, Advocates i/b
Vidhii Partners, Advocates for the Respondent.

WITH
Misc. Application No. 416 of 2022
And
Misc. Application No. 417 of 2022
And
Misc. Application No. 418 of 2022
And
Appeal No. 253 of 2022

Kishan Kumar Jajodia ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Bajrang Manot, Advocate for the Appellants.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Ms. Binjal Samani and Mr Niket Dalal, Advocates i/b Vidhii Partners, Advocates for the Respondent.

ORDER:

1. Three weeks time is allowed to the appellant to file rejoinder. List on October 10, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

14.09.2022
msb